

Customs, Excise and Service Tax Appellate Tribunal
169, A.J.C. Bose Road, Bamboo Villa, 7th Floor, Kolkata-700014
Website : www.cestat.gov.in

SINGLE MEMBER Appeal Branch

CAUSELIST

COURT No. : 2

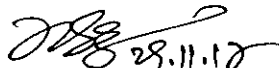
Dated :04/12/2017

Time : 10:30

Day :Monday

CORAM: **Dr. D.M. Misra, Hon'ble Judicial Member**

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u> <u>REGULAR MATTERS</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	ST/265/2012	Commr. Of Service Tax Kol	HITECH ENGINEERING	DR/IP	
2	E/70342/2013	HATIM CARBON CO PVT LTD	C.C.E., Kolkata-V	NONE/DR	
3	ST/71369/2013	C.C.E. & S.T., Dibrugarh	GARGO MOTORS	DR/IP	
4	ST/71390/2013	GARGO MOTORS	C.C.E. & S.T., Dibrugarh	L.kaumaran & Sridharan/DR	
5	C/75422/2016	HARISHCHANDRA SINGH	C.C.E. & S.T., Patna	IP/DR	
6	C/75423/2016	SRI VINAY KUMAR PASWAN	C.C.E. & S.T., Patna	IP/DR	
7	E/76082/2017	SHYAM ISPAT UDYOG	C.C.E., Kolkata-II	IP/DR	
8	E/76163/2017	BENGAL ENERGY LTD	C.C.E. & S.T., Haldia	IP/DR	
9	E/76259/2017	ALPET CONTAINERS	C.C.E. & S.T., Guwahati	IP/DR	
10	E/76279/2017	C.C.E. & S.T. - Rourkela	R B SPONGE IRON PVT LTD	DR/IP	


28.11.17

Deputy Registrar

(SINGLE MEMBER Appeal Branch)